

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:4770  
ANSWERED ON:27.04.2005  
FILLING UP OF RESERVATION QUOTA FOR SCs/STs/OBCs  
Prasad Shri Lal Mani

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) the latest position in regard to filling up of posts reserved for scheduled castes, scheduled tribes and other backward classes in all categories of posts;
- (b) whether reserved quota has been filled up completely with no backlog of vacancies;
- (c) if not, the reasons therefor;
- (d) the time by when reserved quota will be filled up completely;
- (e) whether action is proposed to be taken against the officers responsible for not filling up the reserved posts;
- (f) if so, the details thereof; and
- (g) if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS. (SHRI SURESH PACHOURI)

- (a): Representation of Scheduled Castes and Scheduled Tribes in Central Government Services (excluding sweepers) as on 1.1.2003 is 16.52 per cent and 6.46 per cent respectively. Information about representation of Other Backward Classes in Services is not centrally maintained.
- (b): No, Sir.
- (c): Some posts reserved for the Scheduled Castes, Scheduled Tribes and Other Backward Classes remain vacant for reasons like non-availability of suitable candidates belonging to these categories etc.
- (d) A Special Recruitment Drive has been launched to fill up the backlog of vacancies reserved for Schedule Castes and Scheduled Tribes in a time bound manner. However, it is not possible to state by when the reserved vacancies will be filled completely.
- (e), (f) & (g): Flouting of Government instructions including those relating to reservation policy for SCs, STs and OBCs amounts to misconduct making the delinquent official(s) liable to disciplinary action under the conduct rules.